

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

22/01/2019

C.P./260/13/2016

O.A./260/121/2016

M.A./260/515/2017

M.A./260/13/2016

FOR HEARING

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr. K. C. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. S. S.Mohanty

P K LENKA

-V/S-

DR V P JOY

Notes of The  
Registry

Order of The Tribunal

Learned Counsel for the respondents as well as Learned Counsel for the applicant submitted that the order of this Tribunal has been complied in this case.

Therefore, the C.P is dropped. Notices discharged.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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